

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.745  
TO BE ANSWERED ON 07.02.2023**

**DETERMINATION OF OBC NON-CREAMY LAYER**

**745. ADV. DEAN KURIAKOSE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has the details of the revision of Income criteria for determining OBC Non-Creamy Layer status of candidates over the years, including the latest revision;
- (b) if so, the details thereof for the last twenty five years;
- (c) whether the Government has received any recommendation to revise the present income criteria of Rupees Eight Lakh per annum and if so, the details thereof;
- (d) whether the Government proposes to revise the limit to Rupees Twelve Lakh before the completion of the next financial year; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI A. NARAYANASWAMY)**

(a) & (b): The income criteria for determining OBC Non- Creamy layer status of candidates was fixed as Rs.1.00 lakh per annum at the time of introduction of the OBC reservation scheme on 08.09.1993. This income limit has since been revised four times so far, as under:

	Income limit (Annual)	Date of Revision
First	Rs. 2.5 lakhs	9.3.2004
Second	Rs. 4.5 lakhs	14.10.2008
Third	Rs.6.0 lakhs	27.5.2013
Fourth	Rs.8.0 lakhs	13.9.2017

(c): The Department officially have not sought the recommendation from National Commission for Backward Classes (NCBC) for revision of the existing OBC Creamy layer criteria.

(d) & (e): There is no proposal for revision of the OBC Non-Creamy Layer limit since the existing income limit is considered sufficient.

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